

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 244 OF 2016

AND

APPEAL NO. 245 OF 2016

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Power Company of Karnataka Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pravesh Thakur
h/f Mr. D. L. Chidanand

Counsel for the Respondent(s) : Mr. Nishant Kumar
Mr. Lakshyajit Singh Bagdwal for R-3

ORDER

A letter is moved by learned counsel for the appellant seeking an adjournment of the matter.

As agreed by learned counsel for the parties, list the matter for hearing on **31.10.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**